



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/585/2024 FIXED, WITH LCR	MURSHIDA BEGUM @ MUKLESA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MD I H LASKAR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/744/2024 FIXED, WITH LCR	ANSER ALI Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/2686/2024 FIXED	MANGAL THIKADAR Versus THE UNION OF INDIA AND 7 ORS	MR R K MOUR MR. R GUPTA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
4	WP(C)/5803/2017 FIXED, WITH LCR	AYESHA BIBI Versus THE UNION OF INDIA and 5 ORS.	MR B SARKAR MR.R R DUTTA MS.P BASFORE	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/5931/2017 FIXED, WITH LCR	MD. SOHAR @ SHAHAR ALI Versus THE UNION OF INDIA and 3 ORS.	MR. B HUSSAIN MR. R S CHAUHAN MR. A AWAL	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/4781/2018 FIXED, WITH LCR	RINA BARMAN @ RINA BALA BARMAN AND 3 ORS. Versus UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR D BARMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
7	Review.Pet./29/2021 FIXED, IN WP(C)/7692/2017 (D/O), WITH LCR	AJBAHAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	Review.Pet./54/2021 FIXED, IN WP(C)/4759/2019 (D/O), WITH LCR	HAREJ ALI @ HARAJ ALI @ HAREJ Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR A RASHID MS S PARVEEN MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

HEARING

9	WP(C)/4256/2013	RAJ KUMAR RABHA and 2 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR.S C KEYAL GA, ASSAM MR. R K D CHOUDHURY (r-1 to3) MR.R SHARMA MRS. A GAYAN ASSTT.S.G.I.
10	WP(C)/3610/2017 WITH LCR	KOMELA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MRS.S AZIZ MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/3726/2017 WITH LCR	JAMENA @ JAMELI KHATOON Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/4084/2017 WITH LCR	TOJER ALI @ TAJER ALI Versus THE UNION OF INDIA and 4 ORS.	MS.K DEVI MR. M KHAN MRJ RAHMAN	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/4141/2017 WITH LCR	RAJA MIA Versus THE UNION OF INDIA and 3 ORS.	MR.L R MAZUMDER	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/4176/2017 WITH LCR	SABITUN NESSA @ SABIRAN NESSA Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.A ALI MR.M H TALUKDAR	GA, ASSAM(R. 2,3 & 4.) ASSTT.S.G.I.(R. 1.)
15	W.P.(CrI.)/39/2023	RUKSANA AKHTAR Versus THE UNION OF INDIA AND 9 ORS	MS. S K NARGIS MR SARFRAZ NAWAZ MS S BEGUM MS N SULTANA	GA, ASSAM MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
	WITH			
16	W.P.(CrI.)/38/2023	RAJMIN SULTANA Versus THE UNION OF INDIA AND 9 ORS	MS. S K NARGIS MR SARFRAZ NAWAZ MS S BEGUM MS N SULTANA	GA, ASSAM MR. K K PARASAR (r-1 TO 5) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
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12)	T A LASKAR	10-06-2024	To	13-06-2024
13)	K U AHMED	20-06-2024	To	26-06-2024
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15)	MR M HALOI	10-06-2024	To	17-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2751/2024 FIXED	DIBRUGARH FISHERY CO OPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, FISHERY
2	WITH WP(C)/598/2019	M/S. BRAHMAPUTRA PART III, IV AND V FISHERY CO-OPERATIVE SOCIETY LTD. AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
3	WITH WP(C)/1058/2019	DIBRUGARH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BANIK	GA, ASSAM
4	WITH WP(C)/3844/2019 CAVT. NO. 0497/2019	M/S. BRAHMAPUTRA PART III, IV AND V FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. N C DAS MR. A DAS MS. M DEVI MR. M BORAH	GA, ASSAM MR. S BANIK MR. B PATHAK (R5) MR. R THADANI (R5) FOR CAVEATOR
5	WITH WP(C)/4002/2019	DIBRUGARH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK	MR. N C DAS (R4) GA, ASSAM MS. M DEVI MR. A DAS
ADMISSION				
6	WP(C)/5543/2019 FIXED	RANGAGORAH FISHERMEN CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK	MR D J MEDHI MR. D DAS SR. ADV GA, ASSAM MR S KHOOND SC, REVENUE
7	WP(C)/4605/2022 FIXED	MUJIB ROHMAN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS S RAHANA MR. A M AHMED MR. P DEKA MR A DAS P. GHOSH	GA, ASSAM

8	WP(C)/4606/2022 FIXED	MD. RAHMAT ALI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS S RAHANA MR. A M AHMED MR. P DEKA MR A DAS P. GHOSH	GA, ASSAM
9	WP(C)/7559/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, PWD
10	WP(C)/6596/2023 FIXED	M/S S H ENTERPRISE Versus INDIAN OIL CORPORATION LTD AND 3 ORS	MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO MS A DAS MS. L WANGSA	SC, I O C
11	WITH WP(C)/3804/2023	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO	MR. K N CHOUDHURY (r-1,2,3) MISS. R R KAKATI (r-1,2,3) MR. D J DAS (r-1,2,3) MS N MAHANTA (r-1,2,3)
	WITH I.A.(Civil)/3307/2023 in WP(C)/3804/2023	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI	MR. K N CHOUDHURY N GAUTAM
12	WP(C)/7123/2023 B/O	BAGDEVI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM SC, TRANSPORT SC, FINANCE
13	WP(C)/1585/2024 CAVT. NO.03082/024, FIXED	BIJU CHETRY Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MS A DAS MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. N DEKA MR. M GOGOI SC, EXCISE DEPTT. FOR CAVEATOR SC, REVENUE
14	WITH WP(C)/1586/2024 CAVT. NO. 03092/024,	DEEPAK SUBBA Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MS A DAS MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. N DEKA MR. M GOGOI SC, EXCISE DEPTT. SC, REVENUE FOR CAVEATOR
15	WP(C)/2328/2024 B/O	SANJAY KR. HALDER Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, P AND R.D. GA, ASSAM SC, FISHERY
ORDERS				
16	I.A.(Civil)/1758/2024 FIXED in Arb.P./35/2023 WITH Arb.P./35/2023	THE UNION OF INDIA AND ANR. Versus PCM CEMENT CONCRETE PVT. LTD.		MR. S SHARMA
		PCM CEMENT CONCRETE PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. S SHARMA	MRS. A GAYAN DY.S.G.I.
HEARING				
17	WP(C)/1901/2014 CAVT. NO.69/2/014 CAVT./269/2014	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 5 ORS. Versus M/S PODDAR RUBBER INDUSTRIES and ANR.	MR.B D DAS MR.H K SARMA MR. D NATH MS.S G BARUAH	MR.S P ROY MR. N ALAM MR.K RAJBONGSHI MR.S U AHMED MR.A ALAM FOR CAVEATOR MR.R P N SINGH

18	WP(C)/5866/2014 WITH LCR	BUILDWORTH SHRAMIK UNION Versus THE MANAGEMENT OF M/S BUILDWORTH PVT. LTD.	MR.A DASGUPTA MR.B DAS MS.B DAS	MR.S CHOUDHURY R SARMAH MS M KAKOTY MR K J HAZARIKA MR.L P SHARMA
19	WP(C)/8/2015 WITH LCR	THE UNION OF INDIA Versus THE GENERAL SECRETARY, RAIL MAZDOOR UNION	MR.D K DEY MS.M PURAKAYASTHA	MR.C S HAZARIKA MD.M U AHMED MS.M BORAH MS.M SHARMA
	WITH			
20	WP(C)/6905/2014	THE UNION OF INDIA Versus THE GENERAL SECRETARY, RAIL MAZDOOR UNION	MR.D K DEY	MR.C S HAZARIKA MD.M U AHMED MS.M BORAH MS.M SHARMA
	WITH			
21	WP(C)/9/2015	THE UNION OF INDIA Versus THE GENERAL SECRETARY, RAIL MAZDOOR UNION	MR.D K DEY MS.M PURAKAYASTHA	MR.C S HAZARIKA MD.M U AHMED MS.M BORAH MS.M SHARMA
22	WP(C)/1102/2015 WITH LCR	THE MANAGEMENT OF UCO BANK Versus MD. MATIUR RAHMAN and ANR	MR.S N SARMA MR.A J DAS MR.N BARUAH	MR.A KHALEQUER-1 MR.Z KHALID(R-1)
23	WP(C)/4882/2016 WITH LCR	M/S SOUTH ASSAM ROADWAYS LIMITED FLEET OWNER Versus THE STATE OF ASSAM AND ANR	MR S CHAKRABORTY MR P CHOUDHURY MR.R THAKURIA MS B GOSWAMI MR.L P SHARMA	GA, ASSAM MS.M TALUKDARR-2 MR.S SAHU(R-2)
24	WP(C)/2684/2022 FIXED AT 2 PM	KULEN CHANDRA DAS (KEOT) AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 5 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
	WITH			
25	WP(C)/2920/2022	DINABANDHU NAYAK AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
	WITH			
26	WP(C)/3966/2022	DINABANDHU NAYAK AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN MR. N MAHAJAN	SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)(Suo Moto)/3/2023 FIXED	XXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA SC, GHC	MS. R B BORA (R4) MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi
- FOR FRESH ADMISSION WITH STAY/BAIL -				
2	WA/187/2024 CAVT. NO.05212/024, FIXED WITH I.A.(Civil)/1698/2024 in WA/187/2024	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 3 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U FOR CAVEATOR
		ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 3 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U FOR CAVEATOR
HEARING				
3	PIL/42/2022 FIXED	ALL BARAK YOUTH STUDENTS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS	MR F Z MAZUMDER A. CHISHI M. GOLD	MR. B CHAKRAVARTY SC, RAILWAY
4	WA/101/2022	CHANDI CHARAN GAYARI Versus THE STATE OF ASSAM AND 5 ORS	MR H BHUYAN MR K BHUYAN MR N ISLAM	SC, AG SC, FINANCE SC, PWD
5	WA/121/2022	THE UNION OF INDIA AND 3 ORS Versus SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM
	WITH I.A.(Civil)/1025/2022 in WA/121/2022	THE UNION OF INDIA AND ORS Versus SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM

	WITH I.A.(Civil)/3105/2022 in WA/121/2022	THE UNION OF INDIA AND 3 ORS Versus ZOKAILANA AND 14 ORS	MR S K MEDHI	MR. P D NAIR
6	WA/124/2022	SAMIR MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B C DAS (R-6) MR. A R SIKDAR (R6) MR. R ALI (R-6) H A AHMED (R-6) MD A ALI (R6) MR. S I TALUKDAR (R6) MR A S SK (R-6) J A SIKDAR (R-6) D. HUSSAIN (R6) SC, SEC. EDU. SC, N C HILLS
	WITH I.A.(Civil)/293/2023 in WA/124/2022	SAMIR MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C HILLS
7	WA/129/2022	UNION OF INDIA AND ANR Versus N. LUNGMUANA AND 50 ORS.	C.G.C. MR. R K D CHOUDHURY MS. L DEVI ASSTT.S.G.I.	MR. I CHOWDHURY SR ADV (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. S BISWAKARMA (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. K P PATHAK (R-2, 6 TO 17, 20 TO 24, 26,27, 31, 36, 42, 43, 45 TO 49.) GA, MIZORAM
8	WA/132/2022	K. SUANTHANG Versus STATE BANK OF INDIA AND 5 ORS.	MR. K DEKA MS N KALITA	MR S S SHARMA MR. H BURAGOHAIR
9	WP(C)/3589/2023 CAVT. NO.06262/023, FIXED	UNION OF INDIA AND 3 ORS Versus BANSHIDHAR MOHAPATRA	MR. B CHAKRAVARTY	MR. S C KEYAL FOR CAVEATOR
10	WA/31/2024 B/O	SUBRATA SAHA AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K M TALUKDAR MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	SC, HEALTH

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4281/2022 PART-HEARD, FIXED	BASANTA KUMAR PAIT AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR. U PATHAK MR. A BORO (P2, P4-P6)	SC, APSC SC, TRANSPORT

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13)	K U AHMED	20-06-2024	To	26-06-2024
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[For Thursday,13th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Cont.Cas(C)/680/2023 FIXED	MANOJ KUMAR BARUAH Versus PABAN KUMAR BARTHAKUR, IAS AND 2 ORS	MR. B D GOSWAMI MR. J M GOGOI	
	WITH			
2	Cont.Cas(C)/488/2022	MANOJ KUMAR BARUAH Versus 2) SRI DILIP KR. BORAH	MR. B D GOSWAMI MR. J M GOGOI	MR. M K CHOUDHURY (r-5) MR. A BARKATAKI (r-5) MR P BHARDWAJ MR P BHARDWAJ
3	Cont.Cas(C)/82/2024 FIXED	JHALAK CHETRY AND 2 ORS. Versus AJAY KUMAR BHALLA AND ANR	MR. P J SAIKIA MS D DUTTA	
HEARING				
4	WP(C)/5129/2014	RANAPRATAP BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR.S K MEDHI MR.U K NAIRSr.Adv. MR.A DAS MR.A CHETRY MR.P N PHOM MR.J DAS MR.S DUTTA MS.P BORGHAIN MR.M P SHARMA MS.N SHYAMAL	MR.Y S MANNAN MRSB BHUYAN SC, PWD
5	WP(C)/4407/2016	HORESWAR BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B P SINHA MR.S K SINHA	GA, ASSAM
6	WP(C)/4454/2016	SATYENDRA NATH MISHRA Versus THE UNION OF INDIA and 6 ORS	MR.B RAMCHIARY MS.M GOGOI MR.A BORO MS.P PHUKAN MS.C TALUKDAR	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
7	WP(C)/5169/2016	GOBIN CH. DASTIDAR and 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.

8	WP(C)/5587/2017	RANJEET KUMAR PANDEY Versus THE UNION OF INDIA and 3 ORS.	MR P KATAKI MR. D BORAH MRS R BORAH MRS R BEGUM MRS. M D BORUAH	MRS. A GAYAN (CGC, R1-R4) ASSTT.S.G.I.
9	WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, APSC MR S BORTHAKUR (R-6) MR. ABU JAHID MR. K BORUAH MR. D GOGOI (R-6) MR. M ALOM MR. J ABBAS (R-6) SC, FINANCE
10	WITH WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
11	WP(C)/6185/2023 FIXED	BAHAR AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. M. A. CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/3543/2023 in WP(C)/6185/2023	BAHAR AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
12	WP(C)/1053/2024	BHUPESH CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	T A LASKAR	10-06-2024	To	13-06-2024
13)	K U AHMED	20-06-2024	To	26-06-2024
14)	MR B PRASAD	10-06-2024	To	14-06-2024
15)	MR M HALOI	10-06-2024	To	17-06-2024
16)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,13th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/15/2010 (HEARING), WITH LCR	GAURIPUR CONSUMERS CO-OPERATIVE STORES, Versus ON THE DEATH OF GAJANAND PROSAD KANU HIS LEGAL HEIRS SMTI BINDU KANU and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.B BANERJEE MR.J LASKAR MR.A DEY MR.H K HAZARIKA MR. A MOBARAQUE (r-1.1,1.2,1.3,1.4) MS.M DEY
HEARING				
2	RFA/27/2013 WITH LCR	JOY PRAKASH BERIA Versus THE STATE OF ASSAM AND ORS	MR.J SHARMA MR.P TALUKDAR MR.G KAKATI	SC, PWD ROAD MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH, SC PWD MR.S DUTTA
3	RSA/25/2015 WITH LCR	SRI HEM CHANDRA BORAH Versus SRI TARINI KANTA BORAH	MR.P SUNDI	MR.H RAHMAN MRS. UMA CHAKRABORTY MR.P D NAIR MR G ALAM MS. M CHATTERJEE MS. M ACHARYYA MR.D NAG
4	RSA/112/2015 WITH LCR	MD KARIM UDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEE(R-1 - 4) MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAINR-1 - 4 MR.N H BARBHUIYA(R-1 - 4)
	WITH I.A.(Civil)/1899/2022 in RSA/112/2015	MUSSTT. SABEYA AHMED AND 2 ORS Versus MD KARIM UDDIN CHOUDHURY	MR. N H BARBHUIYA MS N J BEGUM	MR. S D PURKAYASTHA MR P K DEBROY MR. P SEN

5	WITH RSA/229/2015	MD KARIMUDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEER-1 - 4 MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAIN(R-1 - 4) MR.N H BARBHUIYA(R-1 - 4)
6	RSA/69/2017 CAVT. NO. 1683/2016 WITH LCR, FIXED	SMTI BIVA KAKATI and 14 ORS Versus SRI RAMESH CH DAS and 2 ORS	MR.S K SAHARIA MS.A BEGUM MR D C NATH	MS.R CHOUDHURY MS.N BEGUM FOR CAVEATOR
7	RFA/116/2017 WITH LCR, FIXED	MEGHMALLAR ESTATES and SERVICES and ANR. Versus DR. KISHORE KUMAR DAS and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR. R SARMA (R2) MR H DEKA (R2) MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR D HAZARIKA (R2) MR. M DAS MR A HUSSAIN (R2) N CHAUDHURY MR A DEKA
	WITH CO/15/2018 in RFA/116/2017	KISHORE KUMAR DAS Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
8	RFA/119/2017 WITH LCR, FIXED	MEGHMALLAR ESTATES and SERVICES PVT. LTD. and ANR. Versus DR. MADHUMITA DAS MAZUMDAR and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR. M DAS N CHAUDHURY MR A DEKA
	WITH CO/13/2018 in RFA/119/2017	MADHUMITA DAS MAZUMDAR Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR. D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
9	RSA/146/2017 WITH LCR	ON THE DEATH OF SRI RAMEN SARMAH HIS LEGAL HEIRS SMTI MEERA SARMA(WIFE) AND ORS Versus SRI SHYAMAL SARMAH	MR.S SAHU MS.J DAS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA
10	RFA/120/2018 WITH LCR, FIXED	BONGAIGAON REFINERY Versus ON THE DEATH OF LATE RANJIT GHOSH HIS LEGAL HEIRS SMT. AJITA GHOSE AND 2 ORS	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE
	WITH I.A.(Civil)/3237/2018 in RFA/120/2018	BONGAIGAON REFINERY Versus RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	
	WITH I.A.(Civil)/4238/2018 in RFA/120/2018	BONGAIGAON REFINERY Versus RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA	
11	RSA/241/2018 WITH LCR	SMT ANIMA BARMAN AND 4 ORS Versus SHRI ACHYUT KALITA	MR. S K GHOSH MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	MRS. S KHATANIAR

12	CRP/11/2019 FIXED	TAPAN KR. DAS Versus AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.	MR. JYOTIRMOY ROY MR. P K ROYCHOUDHURY MR. D BARUAH MR. R C DAS MR. D MAZUMDAR MR S C DAS MR. A I Ali MR. S BISWAS MR V KUNDU MS D DEVI MR. C. SHIL MR S HUSSAIN MR P BURAGOHAIN	MR. B C DAS (R1, R2) MR. B C DAS (R1, R2) GA, ASSAM MR. M U MONDAL (R1, R2) MS. S K NARGIS MS. S K NARGIS MR. M HUSSAIN MD. I H KHAN (R1, R2) FOR CAVEATOR
13	RFA/42/2019 WITH LCR, FIXED	SRI ANIL BRAHMA @ ANIL KUMAR WARY Versus SMT. SABITA SAHA AND 2 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN
14	CRP/26/2024 WITH LCR, FIXED	SAWARMAL KEJRIWAL Versus VIKRAMJIT BARUAH	MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA MS K SARMA	MR. A DHAR MD F FARIDI FOR CAVEATOR
	WITH I.A.(Civil)/852/2024 in CRP/26/2024	SAWARMAL KEJRIWAL Versus VIKRAMJIT BARUAH,	MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA MS K SARMA	MR. A DHAR MD F FARIDI FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/32/2017 5 Y 1 M 10 D :WITH LCR - 7 (SEVEN) FILES, P.B. - 2	BIJAY SONAR Versus THE STATE OF ASSAM	MS B SARMA, AMICUS CURIAE	PP, ASSAM
2	Crl.A./370/2017 WITH LCR - 5 (FIVE) FILES, P.B. - 2	AMINUR RAHMANand 2 ORS Versus THE STATE OF ASSAM and ANR	MR A TIWARI(AMICUS CURIAE) MR.M U MONDAL MS N NASRIN MD I H KHAN	PP, ASSAM
	WITH I.A.(CrI.)/567/2018 in CrI.A./370/2017	AMINUR RAHMAN AND ANR Versus THE STATE OF ASSAM and ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM
3	CRL.A(J)/91/2019 6 Y 4 M 19 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	NIPAM PHUKAN @ PETAI Versus THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
	WITH CRL.A(J)/74/2019 6 Y 4 M 19 D :	PRABIN PHUKAN @ BIRA Versus THE STATE OF ASSAM	MR. A. KALITA (AMICUS CURIAE)	PP, ASSAM
5	Crl.A./101/2020 WITH LCR 6 FILES, P.B.-2	SRI BIDUL KALITA Versus THE STATE OF ASSAM AND ANR	MR. P UPADHYAY	PP, ASSAM
	WITH CRL.A(J)/96/2019 5 Y 1 M 1 D :	MINTU CHUTIA Versus THE STATE OF ASSAM	MR. NEELANJAN DEKA, AMICUS CURIAE	PP, ASSAM
7	CRL.A(J)/104/2020 4 Y 4 M 21 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	BABUL ALI @ BABU Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	MR D DEKA (R-2) MR. R A CHOUDHURY (R-2) MR N J KUMAR (R-2) PP, ASSAM
8	CRL.A(J)/35/2021 8 Y 4 M 14 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	RISHIRAM SARMAH Versus THE STATE OF ASSAM	MR. B BARUAH	PP, ASSAM
9	Mat.App./30/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR. T J MAHANTA MR H BEZBARUA MR. U SARMA	MR. R K TALUKDAR MR. D BORAH DIKSHITA DEKA
10	Crl.A./93/2022 2 Y 2 M 5 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	HANIF ALI Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/2797/2014 FIXED	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES
2	WITH WP(C)/2845/2017	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES

LEAVE NOTE OF ADVOCATES FOR 13/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -			
1 WP(C)/2865/2024 FIXED	SRI DINESH KUMAR SHARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			
2 WP(C)/1828/2019 PART-HEARD, FIXED	RAJ COKE INDUSTRIES, Versus STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI SC, INDUSTRIES AND COMMERCE
WITH 3 WP(C)/5133/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE
WITH 4 WP(C)/5136/2018	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE
WITH 5 WP(C)/5139/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P DAS MR. P BARUAH MR. S P SHARMA MR. Z ISLAM	DR. B AHMED SC, INDUSTRIES AND COMMERCE
WITH 6 WP(C)/5141/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P DAS MR. P BARUAH MR. S P SHARMA MR. Z ISLAM	DR. B AHMED SC, INDUSTRIES AND COMMERCE

7	WITH WP(C)/5143/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE
8	WITH WP(C)/5917/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
9	WITH WP(C)/5931/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
10	WITH WP(C)/5932/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
11	WITH WP(C)/5937/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
12	WITH WP(C)/5954/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
13	WITH WP(C)/5957/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
14	WITH WP(C)/5960/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
15	WITH WP(C)/5980/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
16	WITH WP(C)/6027/2018	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE

17	WITH WP(C)/1843/2019	SHEO SHAKTI COKE INDUSTRIES Versus STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. J HANDIQUE MS. A TALUKDAR SC, INDUSTRIES AND COMMERCE
18	WITH WP(C)/1860/2019	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
19	WITH WP(C)/2096/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
20	WITH WP(C)/2111/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
21	WITH WP(C)/2138/2019	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
22	WP(C)/7101/2017 FIXED, WITH WP(C)/7100/2017 (D/O)	MUKAND SYSTEM AND NETWORKING PRIVATE LTD. and ANR Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R5) MS.N HAWELIA(SC, INCOME TAX, (R - 1 TO 4)) ASSTT.S.G.I.
23	WITH WP(C)/7102/2017	MUKAND INFOTEL PRIVATE LIMITED and ANR. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL MR. S C KEYAL MS.N HAWELIA(SC, INCOME TAX, (R - 1 TO 4)) ASSTT.S.G.I.
24	WITH WP(C)/7103/2017	MUKAND INFRASTRUCTURE PVT. LTD. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR. R GOENKA MR. U K BORTHAKUR MR. A GOENKA	MR. S C KEYAL (r-1 to 5) MS. N HAWELIA SC, INCOME TAX, R - 1 TO 4 ASSTT.S.G.I.
25	WITH WP(C)/7104/2017	PAWAN COMMUNICATIONS PRIVATE LTD. and ANR. Versus THE ASSTT./DY. COMMISSIONER OF INCOME TAX	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) MS.N HAWELIA(SC, INCOME TAX, (R - 1-4)) ASSTT.S.G.I.
26	WITH WP(C)/7482/2017	PAWAN CEMENT CO. PVT. LTD. and ANR. Versus THE ASSISTANT/DEPUTY COMMISSIONER OF INCOME TAX and 5 ORS.	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) C.G.C. MR. D C BORAH R- 5and6 MS.N HAWELIA ASSTT.S.G.I. SC, INCOME TAX
27	WP(C)/5347/2022 FIXED	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION

28	WITH WP(C)/5340/2022	XSS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
29	WITH WP(C)/5341/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
30	WITH WP(C)/5342/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
31	WITH WP(C)/5346/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
32	WP(C)/3864/2022 PART-HEARD, FIXED	DHARAMPAL SATYAPAL LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST MR H GUPTA MR H GUPTA ASSTT.S.G.I.
33	WITH WP(C)/5195/2022	MANABENDRA DEB Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
34	WITH WP(C)/5200/2022	BHARAT GOSWAMI Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
35	WITH WP(C)/5399/2022	CHIRANJIB ROY CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
36	WP(C)/5578/2023 PART-HEARD, FIXED	PINUEL BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE
37	WP(C)/5247/2022 FIXED	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD
38	WP(C)/1076/2024 FIXED	UNION OF INDIA AND 2 ORS Versus M/S GSR VENTURES PRIVATE LIMITED	MR H GUPTA	OTOLI KITS
HEARING				
39	WP(C)/2842/2014 WITH LCR, FIXED	DR. SARIFUN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE MR.P BORGOHAIN	GA, ASSAM MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA MR. H.K. DAS, SC, GHC

40	WP(C)/2833/2017 FIXED	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	MR.B CHOUDHURY SC, TAXES
	WITH			
41	WP(C)/1430/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE and TAXATION
	WITH			
42	WP(C)/1435/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
	WITH			
43	WP(C)/2844/2017	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	MS.B CHOUDHURY SC, TAXES
	WITH			
44	WP(C)/1633/2022	JERICO CHEMICALS LLP Versus THE UNION OF INDIA AND 8 ORS	MR K AGARWAL MR S BHARALI MR. M DAS MR. N K NEOG	GA, ASSAM MR. R K BHATRA (r-9) MR. K GOGOI MS P HUJURI (r-9) MS R GANGAWAT (r-9) MR A BHATRA (r-9) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	T A LASKAR	10-06-2024	To	13-06-2024
13)	K U AHMED	20-06-2024	To	26-06-2024
14)	MR B PRASAD	10-06-2024	To	14-06-2024
15)	MR M HALOI	10-06-2024	To	17-06-2024
16)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1703/2024	JJARUL HAQUE AND ANR Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
2	Bail Appln./1704/2024	SAMSUDDIN @ SAMSUR UDDIN @ BAKAI Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
3	Bail Appln./1705/2024	SEJAK @ SHEJAK ALI Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN SK ABDULLAH	PP, ASSAM
4	Bail Appln./1706/2024	SANATAN PEGU AND ANR. Versus THE STATE OF ASSAM	MR. M BORAH MS B BORA	PP, ASSAM
5	Bail Appln./1713/2024	KHAGEN SONOWAL AND ANR. Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
MOTION (AB)				
6	AB/1531/2024	ALI SHEIKH Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
7	AB/1532/2024	MAINUL HOQUE MONDAL Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
MOTION				
8	Crl.Pet./751/2023 B/O	MD. ARIF ASHAN UDDIN @ MD. ARIF KHAN @ NIKU AND ANR Versus THE STATE OF ASSAM	MR. I CHOUDHURY MS N GUPTA MS K BORAH	PP, ASSAM
9	Crl.Rev.P./224/2024	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. V K CHANDAK DR. T KALITA MR P K DAS MR A RAZZAK	PP, ASSAM
10	Crl.Pet./429/2024 FIXED	ARUP KR. DUTTA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM

11	Crl.Pet./670/2024 FIXED	HARE RAM YADAV AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
12	Crl.Pet./680/2024	DIMBESWAR ADHIKARI Versus CHANDANA ADHIKARI	MR. R ALI MR H A AHMED DR. R HOQUE MR. MUSTAFA HUSSAIN	
13	Crl.Pet./681/2024	PORAG PHUKAN @ MAMUKON Versus THE STATE OF ASSAM AND ANR	MR. K R BORA MR D CHUTIA R GOGOI MR. D K BORAH	PP, ASSAM
14	AB/1535/2024	BABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM
15	AB/1538/2024	RAJIUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
16	AB/1541/2024	MONOWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
17	AB/1543/2024	PULIN MAHANTA Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MS S GOYAL MR P R SARMA	PP, ASSAM
ADMISSION				
18	Crl.Pet./532/2024 FIXED	SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MS. R CHOUDHURY MR A BASUMATARY MS. B. HAZARIKA	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./434/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANIL YADAV Versus UNION OF INDIA AND ANR.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NCB
20	Bail Appln./1439/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GOPAL BASUMATARY Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM
21	Bail Appln./1491/2024 FIXED	JAMAL UDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS	PP, ASSAM
22	Bail Appln./1560/2024 FIXED	KUMUD BORO Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
23	Bail Appln./1567/2024 FIXED	SAIDUL ISLAM Versus THE STATE OF ASSAM	MR. P A AHMED MR. F A HASSAN MR Z RAHMAN MRS. R BARKATAKY	PP, ASSAM
BAIL HEARING				
24	AB/3706/2023 WITH CASE RECORD(SCANNED COPY)	BABAN DAS Versus THE STATE OF ASSAM	MR. P K ROYCHOU DHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
25	AB/3758/2023 FIXED	JEHERUL SK Versus THE STATE OF ASSAM AND ANR	MR N BARMAN MS J BARMAN MR B DEORI	MR M Z SHAH (R-2) PP, ASSAM
26	AB/182/2024	DEBEN NAYAK @ PRASANTA NAYAK Versus THE STATE OF ASSAM AND ANR.	MS. J GOGOI MR. A KHOUND	MS R BORAH (R-2) PP, ASSAM
27	AB/473/2024	JAHARUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM

28	AB/563/2024	MINTU BORUAH @ MINTU BARUAH Versus THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
29	AB/734/2024 FIXED	SURESH KUMAR KASHLIWAL Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
30	AB/908/2024	INAMUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED M R CHOUDHURY I AMIN MR. O ULLAH	PP, ASSAM
31	AB/914/2024	MD NABI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
32	AB/973/2024 FIXED	PRADIP CH. KALITA Versus THE STATE OF ASSAM	MR. P J SAIKIA B BURAGOHAIN MS D DUTTA	PP, ASSAM
	WITH			
33	AB/1108/2024	PRADIP CH. KALITA Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	MS. R KALITA PP, ASSAM
34	AB/1013/2024 FIXED	ENAMUL ALI Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
35	AB/1047/2024	KAUSTAV KASHYAP BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
36	AB/1253/2024 FIXED	GAUTAM BARUAH Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	PP, ASSAM
37	AB/1291/2024	MRINAL PATHAK Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA A KALITA MR. A KHANDAKAR	PP, ASSAM
38	AB/1313/2024 WITH OFFICE NOTE	MD. KABIR ALI @ SELIM AKHTAR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
39	AB/1322/2024	NUR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
40	AB/1325/2024 FIXED	USMAN SK AND 2 ORS Versus THE UNION OF INDIA	MR. M KHAN MS J AKTAR	DY.S.G.I.
41	AB/1420/2024 FIXED	SHAJU MIAH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
42	AB/1445/2024 FIXED	HITESH DEKA @ HITESWAR DEKA AND ANR Versus STATE OF ASSAM	MR J BORAH MR N PATIRI MS B LASKAR	PP, ASSAM
		ORDERS		
43	CrI.A./110/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED	FAKRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
	WITH I.A.(CrI.)/262/2023 in CrI.A./110/2023	FAKRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM

44	I.A.(CrI.)/368/2024 WITH OFFICE NOTE, LCR 6 FILES, FIXED in CrI.A./376/2023 WITH CrI.A./376/2023	SATYAJIT BORDOLOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
		SATYAJIT BORDOLOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
45	I.A.(CrI.)/559/2024 in CrI.Rev.P./4808/2024 WITH CrI.Rev.P./4808/2024 (Filing Number)	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
		BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR (H) HEARING	MR. N J DUTTA	
46	CrI.Pet./1201/2018 PART-HEARD, WITH LCR 2 FILES(SCANNED COPY)	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MS B B AHMED	MR. S BORA (R2) MS J RAJKUMARI (R2) PP, ASSAM
47	CrI.Rev.P./333/2009 WITH LCR 4 FILES, FIXED	BHARAT CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR K P PATHAK(Amicus curiae) MS.B HAZARIKA MR.A RAHMAN MS.N AHMED MR.H THAKURIA	PP, ASSAM
48	CRL.A(j)/106/2017 WITH LCR 4 FILES, P.B.-1, FIXED WITH	JOGESWAR MILI Versus THE STATE OF ASSAM	MR. U CHOUDHURY MR. S NEOG MS. S G BARUAH AMICUS CURIAE	PP, ASSAM
49	CrI.A./412/2017	SHRI RAJIB MILI Versus THE STATE OF ASSAM and ANR	MR J PAYENG MR.M CHETIA MS A PAYENG	MR. R DE (R2) PP, ASSAM
50	CRL.A(j)/140/2023 1 Y 0 M 9 D :WITH OFFICE NOTE, LCR 5 FILES, FIXED	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	MR A N AHMED (R-2) PP, ASSAM
51	I.A.(CrI.)/331/2023 WITH LCR 5 FILES, FIXED in CrI.A./140/2023 WITH CrI.A./140/2023	AMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
		AMIR ALI @ DHOLA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	MD. S ALOM (R-2) MR. M S ALAM (R-2) MR S J SHAMIM (R-2) PP, ASSAM

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	T A LASKAR	10-06-2024	To	13-06-2024

13)	K U AHMED	20-06-2024	To	26-06-2024
14)	MR B PRASAD	10-06-2024	To	14-06-2024
15)	MR M HALOI	10-06-2024	To	17-06-2024
16)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,13th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1631/2024 FIXED	AMINUL HAQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
2	Bail Appln./1641/2024 FIXED	MD. ASHIKUL ISLAM Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN H G DAISY MR N ZAMAN	PP, ASSAM
ORDERS				
3	I.A.(Civil)/1258/2024 WITH CRP(I/O)/181/2023(D/O), PART-HEARD, FIXED in CRP(IO)/181/2023	MANASH JYOTI RAJKHOWA Versus RUNI SONOWAL,	MR A R BHUYAN MR S ABDULLAH	MR A BHATRA
HEARING				
4	W.P.(Cri.)/43/2022 PART-HEARD, FIXED	ALOK SARKAR Versus THE STATE OF ASSAM AND 9 ORS.	MR S DAS MR D J HALOI	GA, ASSAM MR. N D BHUYAN (r-7,9,10, R8) MR P D BHUYAN (r-7,9,10, R8) MR. A. M. SIDDIQUE MR. A. M. SIDDIQUE PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024

9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	T A LASKAR	10-06-2024	To	13-06-2024
13)	K U AHMED	20-06-2024	To	26-06-2024
14)	MR B PRASAD	10-06-2024	To	14-06-2024
15)	MR M HALOI	10-06-2024	To	17-06-2024
16)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/5397/2012	RAM MURTI ROY Versus THE SAINIK SCHOOL SOCIETY and 3 ORS.	MSB DEVI MR.S SARMA MR.G GOSWAMI MR.H K DAS	MR.N BARUA C.G.C. MRS. A GAYAN ASSTT.S.G.I.
2	WP(C)/1320/2016	RAJ KUMAR DAS Versus THE UNION OF INDIA and 4 ORS	MR. J SARMA MR. M C DAS	MR. S. SARMA (CGC)
3	WP(C)/3136/2016	DEBAJIT SAIKIA Versus THE OIL AND NATURAL GAS CORPORATION LIMITED and ANR.	MS.A BHATTACHARJEE MR.B M CHOUDHURY MR.P KALITA	MR.N ISLAM MS.L SRIVASTAV MS.U BARUAH SC, ONGC
4	WP(C)/3180/2016	KOPILESWAR SHAHU Versus THE UNION OF INDIA and 2 ORS	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT	C.G.C. MR. K GOGOI (CGC) MR.A C KALITA ASSTT.S.G.I. MS.H TERANGPI
5	WP(C)/3186/2016	ASSAM EXCISE SERVICE OFFICERS' ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A BARKATAKI	SC, PERSONNEL DEPT. SC, EXCISE DEPTT.
6	WP(C)/3335/2016	FANINDER KUMAR RAI Versus THE UNION OF INDIA and 5 ORS	MR.A K SINGH MR.V N UPADHYAY MR.H L MAURYA	C.G.C. MR.B DEKA ASSTT.S.G.I.
7	WP(C)/3737/2016	DR. PURUJIT CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR.R SARMA MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.B R DAS	MR.J M A CHOUDHURY SC, HEALTH
8	WP(C)/4102/2016	ANUPAM KANTI CHAKRABORTY Versus UNION BANK OF INDIA and 3 ORS	MS.S ROY MR.S DUTTA MS.U DUTTA	MR.R THAKURIA R- 1-4 MR.L P SHARMA(R- 1-4)
9	WP(C)/4626/2016	SAJBAM LEIHAO SINGH Versus THE UNION OF INDIA and 4 ORS	MR.R D LAL MR.A LAL	C.G.C. MR. D C BORAH(R- 1-5) ASSTT.S.G.I.
10	WP(C)/4655/2016	PABITRA SAIKIA and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R K DUTTA MR.U J SAIKIA MR.A GOHAIN	SC, ELEMENTARY EDUCATION
11	WP(C)/7347/2017	GOLAP CHANDRA HAZARIKA Versus THE STATE OF ASSAM and 6 ORS.	MR.U K NAIR MR.R SINGHA	GA, ASSAM MR. A K SAHEWALLA

12	WP(C)/7891/2017	JAGAT CH. BAISHYA Versus THE STATE OF ASSAM and 2 ORS.	MR.S K BARKATAKI MS.M DAS MR.D K NATH MS.B SHARMA	GA, ASSAM SC, FINANCE
13	WP(C)/327/2018	S-354996 WO-RM, JOHNSON KG Versus THE UNION OF INDIA	MS U DAS MR. R MAZUMDAR MRS P RAI MR U SARMA MR H BEZBARUA	MR. Y DOLOI,SR.CGC. ASSTT.S.G.I.
14	WP(C)/2685/2018 FIXED	NIRANJAN MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. A CHOUDHURY MR. A K BARUAH A M I RAHMAN	SC, TRANSPORT SC, A S T C
15	WP(C)/5619/2018	SULAIMAN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR S M ABDULLAH P MR D SAIKIA MR. MD S HOQUE MS. A BORUAH MR. M DEKA MD R ISLAM	SC, HEALTH
	WITH I.A.(Civil)/3714/2019 in WP(C)/5619/2018	SULAIMAN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR S M ABDULLAH P	GA, ASSAM
16	WP(C)/8653/2018	BINAY KUMAR SINGH Versus THE UNION OF INDIA AND 19 ORS	MR. S DUTTA MR B K SINGH, PETITIONER IN PERSON MR S CHOUDHURY MR A SARMA MR. K KALITA MS. I DAS	MR. U K NAIR (R12, R13) MR. A CHETRY (R12, R13) MR G DAS (R12, R13) ASSTT.S.G.I. SC, NEDFI
17	WP(C)/1571/2019 FIXED	EX CONSTABLE NO. 941330734, ALAUDDIN AHMED, Versus THE UNION OF INDIA AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	MR. S S ROY ASSTT.S.G.I.
18	WP(C)/9305/2019	BINAY KUMAR KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
	WITH WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	MR. U K NAIR GA, ASSAM SC, APSC MR R SINGHA MR P R SARMA SC, FINANCE DEPTT.
	WITH I.A.(Civil)/1032/2020 in WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	GA, ASSAM SC, APSC
20	WP(C)/9445/2019	MACHUM AHMED LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR H I CHOUDHURY MR H BEZBARUA MR. A PAUL MS. L WAJEEDA MS B DAS MR REZABUL HOQUE MR. R DEKA MS. A DEY	GA, ASSAM SC, HEALTH
21	WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/147/2021 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC

WITH
[I.A.\(Civil\)/2373/2022](#)
in WP(C)/3299/2020

DUL MALLA BUZAR BARUAH
Versus
THE STATE OF ASSAM AND 6 ORS

MS D BORGOHAIN
MR. P GOHAIN
MS. K BARUAH
MS. M SARMAH

GA, ASSAM
SC, APSC
SC, PWD

22 **WITH**
[WP\(C\)/3317/2020](#)

MAHANTA GOGOI
Versus
THE STATE OF ASSAM AND 6 ORS.

MS D BORGOHAIN
MR. P GOHAIN
MS. M SARMAH

GA, ASSAM
SC, APSC
SC, P W D
SC, PERSONNEL DEPT.

WITH
[I.A.\(Civil\)/160/2021](#)
in WP(C)/3317/2020

MAHANTA GOGOI
Versus
THE STATE OF ASSAM AND 6 ORS.

MS D BORGOHAIN
MR. P GOHAIN
MS. M SARMAH

GA, ASSAM
SC, APSC

23 [WP\(C\)/4465/2021](#)

DIMPAL GAYARI, SI
Versus
THE STATE OF ASSAM AND 4 ORS

MR. U K NAIR
MR. P P DUTTA
MS P SARMA

GA, ASSAM

24 [WP\(C\)/5554/2021](#)

MANIK CHANDRA DAIMARY
Versus
THE UNION OF INDIA AND 3 ORS

MR. S C BISWAS
MS. J GHOSH
A CHAKMA

MR. S P CHOUDHURY (r-1,2)
MR. S P CHOUDHURY (r-1,2)
ASSTT.S.G.I.

25 [WP\(C\)/7218/2021](#)

PANKAJ CHOUDHURY
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. P K GOSWAMI
MR B P BORAH
MR P J DUTTA
MR R S RONGHANG

SC, GMC
SC, GDD

26 [WP\(C\)/3187/2022](#)
FIXED

FORCE NO. 175130032 CONSTABLE (GD)
MOINUDDIN AHMED
Versus
THE UNION OF INDIA AND 4 ORS.

MR. R MAZUMDAR
MRS P RAI
MR H BEZBARUA

ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./1477/2024	KHUSHDEEP BANSAL Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
MOTION (BA)				
2	Bail Appln./1702/2024	BIJAYA KUMAR SAHOO Versus UNION OF INDIA	MR. P K SAHARIA MS K DAS	SC, NCB
3	Bail Appln./1707/2024	MD. MAINUL HOQUE Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
4	Bail Appln./1710/2024	MD. SAIDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
5	Bail Appln./1711/2024	BOAZ MENASHE AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
6	Bail Appln./1712/2024	DILIP DAS Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
MOTION				
7	Crl.Pet./655/2024 FIXED	RAJDIP BHUYAN Versus SMTI. KIRON DUTTA @ KIRON DUTTA HAZARIKA AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	PP, ASSAM (R2)
8	AB/1542/2024	ASINUR ISLAM @ ASHINUR ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB S A KHAN MR S RAHMAN	PP, ASSAM

ADMISSION

9	Crl.Pet./53/2020 B/O	JEKIRUL HUSSAIN AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR. S N TAMULI MR M CHETIA MS. A BEGUM MR A RASHID MR. K ISLAM P DEKA	MR. T ROY MS. B SARKAR PP, ASSAM MR. N K CHAKRABORTY
10	Crl.Rev.P./163/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	RUPCHAN BHUYAN Versus HAMIDA KHATUN AND ANR	MR. A MANNAF MD A S ALI	MR. R ALI (R-1) MR H A AHMED (R-1) PP, ASSAM
11	Crl.Pet./943/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	ARUP KUMAR ALLAMMAN AND ANR Versus MITALI PATGIRI DAS	MR. K N CHOUDHURY MR S PARASHAR MR. N K HALOI MISS. R R KAKATI MR. K M HASSAN N GAUTAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. D R BASUMATARY
12	Crl.Pet./79/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SAIDUR ALI Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS. A ROY	MS. D SAIKIA, AMICUS CURIAE (R-2) PP, ASSAM
13	Crl.A./188/2024 WITH I.A.(Crl.)/553/2024 in Crl.A./188/2024	NARENDRA KUMAR CHAURASIA Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
14	Crl.Pet./617/2024 B/O	DIBYAJYOTI DATTA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR S BORTHAKUR MR SAURADEEP DEY	SPL. PP, C.B.I.

BAIL HEARING (BA)

15	Bail Appln./1028/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. NAUSED ALI @ NASHWED ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. R Deka S I AKAND	PP, ASSAM
16	Bail Appln./1074/2024 WITH CASE RECORD(SCANNED COPY)	SRI AMIT KUMAR Versus UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	SC, NCB
17	Bail Appln./1415/2024	ABDUL ALIM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
18	Bail Appln./1530/2024 FIXED	MANIRU ZAMAN @ MOIRU JAMAN Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM

BAIL HEARING

19	AB/472/2023	JINTU GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
20	AB/1638/2023	APU RANJAN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
21	AB/2883/2023	MD ABUL KALAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
22	AB/3441/2023 FIXED	BIPUL CH ROY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY B BARMAN	PP, ASSAM
23	AB/3916/2023 FIXED	SAYEDA BEGUM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM

24	AB/3976/2023 FIXED	GULBAHAR ALI @ RAHUL SK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED MR. M HOQUE	PP, ASSAM
25	AB/4238/2023	PRANAB KUMAR SARMA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MS M ZOMUANPUII MS S JAIN	PP, ASSAM
26	AB/290/2024	KABATULLAH KHAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
27	AB/394/2024	RANJIT KUMAR GUPTA @ RANJIT GUPTA Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
28	AB/424/2024 FIXED	TARUN MAHANTA Versus THE STATE OF ASSAM	MR A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	MR. I BORTHAKUR, SPL. SC, WILDLIFE
29	AB/486/2024 (PERSONAL APPEARANCE), FIXED	NUR ZAMAL MANDAL Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
30	AB/505/2024	JABIR HUSSAIN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
31	AB/538/2024 BA 630/2024(D/O)	SOFIQLUL ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
32	AB/562/2024 FIXED	MUJAKKIR ALAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
33	AB/630/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SABED ALI @ SABED ALI KHAN Versus THE STATE OF ASSAM AND ANR	MR G U AHMED MR. R ISLAM	PP, ASSAM
34	AB/1214/2024	MD. FIZNUR ALI AND ANR. Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
35	AB/1281/2024	MAHAR ALI Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
36	AB/1282/2024	GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
37	AB/1390/2024 FIXED	ASHIT CHANDA Versus THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM

ORDERS

38	Crl.Pet./614/2013 FIXED	AKON BORA Versus THE STATE OF ASSAM AND 2 ORS	MR.A M BORA MR.D GOGOI MR.P GOSWAMI MR.S R BORUAH MS.C CHOUDHURY	MR.J C DAS PP, ASSAM MR.L K BORAH
39	Crl.Pet./425/2018 WITH LCR 1 FILE(SCANNED COPY), FIXED	DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA Versus DIGANTA CHAKRABORTY AND 9 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. L TALUKDAR (R-1) MR Z ALAM (R4) MR. M DAS (R-5 & R-6) MR. T DEURI (R3) MRS. R S DEURI (R-3) MR. L SIKDAR (R-5 & R-6) MR. B DAS (R-1) MR. N D SARMA (R-4) MR. E U AHMED (R-4) MS. S NAZNEEN (R4) MR. H TALUKDAR (R-1) MR. C M DAS (R-3) MS. J RABHA (R3) MS. P CHAKRABORTY (R5 & 6)

40	Crl.Pet./403/2019 B/O	MANSUR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR F K R AHMED MR J UDDIN MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	PP, ASSAM
41	I.A.(Crl.)/795/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in Crl.A./80/2022 WITH Crl.A./80/2022	SRI RAJEN BAWRI, Versus THE STATE OF ASSAM AND ANR	MR J ISLAM	PP, ASSAM
42	Crl.Pet./299/2024 FIXED	SRI RAJEN BAWRI Versus THE STATE OF ASSAM AND ANR	MR J ISLAM	PP, ASSAM
43	Crl.Pet./299/2024 FIXED	NATIONAL INVESTIGATION AGENCY Versus THE DEPUTY DIRECTOR, UNIQUE IDENTIFICATION AUTHORITY OF INDIA (UIDAI)	MR. R K D CHOUDHURY	
43	I.A.(Crl.)/558/2024 in Crl.Rev.P./5105/2024 WITH Crl.Rev.P./5105/2024 (Filing Number)	NONGMING KAMBA LONGCHANG Versus THE STATE OF ASSAM AND ANR.	MR. A R SHOME MR A J GHOSH PRIYANKA DAS	PP, ASSAM
		NONGMING KAMBA LONGCHANG Versus THE STATE OF ASSAM AND ANR (F)	MR. A R SHOME	
		HEARING		
44	Crl.A./83/2011 CRL.A. 84/2011(D/O), CRL.A. 85/2011(D/O), WITH LCR(KEPT IN SECTION), P.B.-1, FIXED	PARESH CH. BARMAN Versus C.B.I.	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY SC, CBI
45	Crl.Rev.P./8/2020 WITH LCR 2 FILES, B/O	ABHIJIT ROY Versus THE STATE OF ASSAM AND ANR.	MR A K RAI MS K GOGOI MS. N RAI	MR. R DEV (r-2) MR. P P DUTTA (R2) MR. A BORUA (R2) MR T GOGOI (R2) PP, ASSAM
46	Crl.Pet./41/2020 WITH LCR 1 FILE(SCANNED COPY), FIXED	SHANTI KUMARI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K JAIN MR. P C SARKAR	PP, ASSAM
47	Crl.Rev.P./493/2022 WITH LCR 2 FILES, B/O	CHANDU MIA LASKAR Versus JEHIRUL HAQUE LASKAR	MS B DEVI MR A GOGOI	MR M J QUADIR MR S S ISLAM
48	WITH Crl.Pet./1292/2023	ZAHIRUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. A K HANNAN	MS B DEVI (r-2) MS. S BORA (r-2) MR. P BORAH (r-2) PP, ASSAM
49	Crl.Rev.P./328/2023 WITH LCR 1 FILE, FIXED	KHALILUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MD. A SAHAD MR. ARIF AHMED MR. M H ALI	MR. N K DAS (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024

10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	T A LASKAR	10-06-2024	To	13-06-2024
13)	K U AHMED	20-06-2024	To	26-06-2024
14)	MR B PRASAD	10-06-2024	To	14-06-2024
15)	MR M HALOI	10-06-2024	To	17-06-2024
16)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I, IF TIME PERMITS AND WILL RISE AT
3:30 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./32/2024 PART-HEARD, FIXED	ABHIJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	MR. P J BARMAN(R-4) MR W R MEDHI(R-4) MR P TALUKDAR(R-4) PP, ASSAM
HEARING				
2	I.A.(Crl.)/888/2023 PART-HEARD, WITH LCR 3 FILES, FIXED in CrI.A./351/2023 WITH Crl.A./351/2023	BUNU SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM
3	WITH Crl.A./352/2023	BUNU SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM
3	WITH I.A.(Crl.)/889/2023 in CrI.A./352/2023	SANJIT GOYARI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
4	I.A.(Crl.)/971/2023 PART-HEARD, LCR 4 FILES, FIXED in CrI.A./331/2023 WITH Crl.A./331/2023	SANJIT GOYARI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
4	I.A.(Crl.)/971/2023 PART-HEARD, LCR 4 FILES, FIXED in CrI.A./331/2023 WITH Crl.A./331/2023	LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY	PP, ASSAM
5	I.A.(Crl.)/217/2024 PART-HEARD, LCR 3 FILES, P.B.-1, FIXED in CrI.A./125/2023 WITH Crl.A./125/2023	LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
5	I.A.(Crl.)/217/2024 PART-HEARD, LCR 3 FILES, P.B.-1, FIXED in CrI.A./125/2023 WITH Crl.A./125/2023	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM,	MR. N J DUTTA	PP, ASSAM
		MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. M HOQUE MR N AHMED MR A BASUMATARY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	T A LASKAR	10-06-2024	To	13-06-2024
13)	K U AHMED	20-06-2024	To	26-06-2024
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[For Thursday,13th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1708/2024	MD. AFJAL HUSSAIN Versus THE STATE OF ASSAM	MR N BARMAN MS J BARMAN	PP, ASSAM
MOTION				
2	Crl.Rev.P./195/2024 FIXED	MD. NASIRUL ISLAM Versus THE STATE OF ASSAM	MD A RAHMAN MR. M RAHMAN	PP, ASSAM
3	Crl.Pet./604/2024	DIPANKAR DUTTA Versus PRIYANKA DEB	MS. T SOM MR H DAS MS. U HAZARIKA	
4	Crl.Pet./630/2024 FIXED	MOTIBUR RAHMAN @ MOTI ALI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR N AHMED MS. S DEVI MS. K L R YANTHAN	PP, ASSAM
5	AB/1495/2024 FIXED	NARAYAN DEBANATH Versus THE STATE OF ASSAM	MR. S BARMAN MS. R SAIKIA	PP, ASSAM
6	AB/1536/2024	BISHNU TALUKDAR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI MS. C M BEZBARUAH	PP, ASSAM
7	AB/1539/2024	MANOJ KUMAR DAS AND 4 ORS. Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
8	AB/1540/2024	CHANDRASEKHAR KUMAR @ CHANDRASEKHAR KUMAR SINGH Versus THE STATE OF ASSAM	MR. J M GOGOI MR J P KACHARI	PP, ASSAM
ADMISSION				
9	Crl.Rev.P./107/2018 WITH LCR 3 FILES, OFFICE NOTE,	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
10	Crl.Pet./448/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	ROKONGULIE Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI	PP, ASSAM

BAIL HEARING (BA)

11	Bail Appln./955/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL HASIM Versus THE STATE OF ASSAM	A RAHMAN MR. S. SUR	PP, ASSAM
12	Bail Appln./1299/2024 WITH CASE RECORD(SCANNED COPY)	DEBOJYOTI SAIKIA @ ANKUR Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
13	Bail Appln./1363/2024 FIXED	HARESWAR DEKA AND ANR Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
14	Bail Appln./1437/2024 FIXED	SAKRUL ISLAM @ SAMIR Versus THE STATE OF ASSAM	MR D MEDHI MS. P. NAIDING	PP, ASSAM
15	Bail Appln./1580/2024 FIXED	NITIKESH DAS Versus THE STATE OF ASSAM	MR. T DAS MS A BARUAH MR. H ALI	PP, ASSAM
16	Bail Appln./1594/2024 FIXED	LUTFUR RAHMAN @ ROCKY ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
17	Bail Appln./1623/2024 FIXED	HITESH CHOUDHURY Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
18	Bail Appln./1624/2024 FIXED	ATOWAR ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
19	Bail Appln./1632/2024 FIXED	MD RUBUL ALI @ RABIUL HUSSAIN @ RABIUL HAQUE Versus THE STATE OF ASSAM	MR. A MOBARAQUE	PP, ASSAM
BAIL HEARING				
20	AB/106/2024 FIXED	OMAR FARUK Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
21	AB/456/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ROHUL AMIN @ RUHUL AMIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR S RAHMAN MS. S PHUKAN	PP, ASSAM
22	AB/813/2024	SOMIR ALI @ SOMER ALI Versus THE STATE OF ASSAM	MR. S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM
23	AB/917/2024	ANOWAR HUSSAIN AND 3 ORS. Versus STATE OF ASSAM	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA	MR. A M KHAN MR T T MONI MR Z RAHMAN PP, ASSAM
24	AB/981/2024 FIXED	MADHAB KALITA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR SAURADEEP DEY	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY PP, ASSAM
25	AB/1057/2024 FIXED	NUR NABI SK Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
26	AB/1059/2024 FIXED	SHAJU MIAH @ SAJU SK. Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
27	AB/1228/2024 FIXED	MD. MOSRAFE MURTAZA AHMED (MINOR) Versus THE STATE OF ASSAM	MR A NATH MR. NAYAN J. MEDHI	PP, ASSAM
28	AB/1232/2024	PRANJAL BORAH Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. J ISLAM	PP, ASSAM

29	AB/1247/2024 FIXED	RABINATH SINHA @ RABI SINHA AND ANR. Versus THE STATE OF ASSAM	MR. B P SINHA MS B.SINHA	PP, ASSAM
30	AB/1266/2024 AB 1269/2024(D/O), FIXED	ABDUL HANNAN MAZUMDER AND 6 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. R A CHOUDHURY (INFORMANT) MR. R A MAZUMDER (INFORMANT) PP, ASSAM
31	AB/1310/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	EDDRISH ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
32	AB/1326/2024 FIXED	KAMAL DAS Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
33	AB/1338/2024 FIXED	JAN MAHAMMAD ALI @ MD. JAN MOMUD ALI AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
34	AB/1371/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAHJALAL Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
35	AB/1377/2024 FIXED	SADEK ALI AND 7 ORS Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
36	AB/1384/2024 FIXED	MORIAM NESSA @ MORIAM BEGUM AND 3 ORS Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
37	AB/1424/2024 FIXED	MD. ANAR HUSSAIN @ ANOAR HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
38	AB/1433/2024 FIXED	ANJAN GOGOI AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
39	AB/1447/2024 FIXED	BIJU DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MS. B SOREN MR H AGARWAL MR J SINGH MR P DOLEY	PP, ASSAM
40	AB/1448/2024 FIXED	HEMANTA HAZARIKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MS. B SOREN MR H AGARWAL MR J SINGH MR P DOLEY	PP, ASSAM
41	AB/1450/2024 FIXED	MINTU DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MS. B SOREN MR H AGARWAL MR J SINGH MR P DOLEY	PP, ASSAM

ORDERS

42	Cri.L.P./51/2020 FIXED in Cri.A./2563/2020	SHRI RAM TRANSPORT FINANCE COMPANY LTD Versus SUKHRAM GOWALA	MR. B HALDAR MR G BHARADWAJ MR B DEORI
	WITH Cri.A./2563/2020 (Filing Number)	SRI RAM TRANSPORT FINANCE COMPANY LTD Versus SRI SUKHRAM GOWALA	

43	Crl.Pet./587/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED	PRADEEP NUNISA @ PRADIP KR NUNISA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM
44	Crl.A./332/2023 WITH LCR 6 FILES, FIXED	BINDESWAR TIWARI Versus THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR K DAS	MR. B RAHMAN(R-2) MR. B RAHMAN(R-2) MR J ISLAM MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) MR G DEKA(R-2) PP, ASSAM
	WITH I.A.(Crl.)/837/2023 in Crl.A./332/2023	BINDESWAR TIWARI Versus THE STATE OF ASSAM	MRS. R T DAS MR K DAS MR K DAS	MR. B RAHMAN (R-2) MR. H ALI (R-2) MR. K K PARASAR (APP) MR G DEKA(R-2) PP, ASSAM
	WITH I.A.(Crl.)/868/2023 in Crl.A./332/2023	BINDESWAR TIWARI Versus THE STATE OF ASSAM AND ANR	MR. S DAS MR K TALUKDAR	MR. B RAHMAN(R-2) MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) PP, ASSAM
45	I.A.(Crl.)/449/2024 in AB/1226/2024	RATAN DAIMARI Versus THE STATE OF ASSAM AND ANR		PP, ASSAM
	WITH AB/1226/2024	RATAN DAIMARY Versus THE STATE OF ASSAM	MR H P GUWALA MR. A BORO H. DAIMARY	PP, ASSAM
HEARING				
46	Crl.Rev.P./140/2017 FIXED	RAJ KUMAR SINGH Versus THE STATE OF ASSAM and ANR.	MR. RAJIV AGNIHOTRI MS.R DEVI	MR. P BORA MS.S JAHAN(ADDL. P.P.,ASSAM) MR.B GOGOI(SC, FINANCE & TAXATION) MR. A CHETIA PP, ASSAM MR. M SAHEWALLA
47	CRL.A(J)/60/2019 5 Y 4 M 4 D :WITH LCR 5 FILES, P.B.-1, FIXED	ROHEN BORO Versus THE STATE OF ASSAM	Ms. D. SAIKIA (AMICUS CURIAE)	MR. D. GOGOI, SPL. PP, WILDLIFE PP, ASSAM
48	CRL.A(J)/61/2019 5 Y 4 M 4 D :	SHIBU RAM RAY Versus THE STATE OF ASSAM	MS. D. SAIKIA (AMICUS CURIAE)	MR. D. Gogoi, SPL. PP, WILDLIFE PP, ASSAM
49	CRL.A(J)/115/2022 3 Y 11 M 15 D :WITH LCR 5 FILES, FIXED	BIDYUT RAJBHAR Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
50	CRL.A(J)/16/2024 WITH LCR 5 FILES, FIXED	RAJESH SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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13)	K U AHMED	20-06-2024	To	26-06-2024
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[For Thursday,13th June 2024]

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(CrI.)/473/2024 BA 4177/2023(D/O), FIXED in Bail Appln./4177/2023	BABAI GOSWAI @ MINTU GUCHHAIT Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[CIVIL BENCH-II AND MAC. APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7058/2015 FIXED	SOLIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MAHMUD MR.S HOQUE MR.M ALI MR.A RAHMAN	SC, ELEMENTARY EDUCATION SC, FINANCE
2	WITH WP(C)/6786/2017	HAFIJUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	SC, ELEMENTARY EDUCATION
3	WP(C)/5498/2021 FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
4	WP(C)/322/2023 FIXED	BISWA NATH ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	MR. U K NAIR (R6) MR. M DUTTA (R-5) MS. L DAS (R6) MR. M ISLAM (R-5) MR. A BORO (R6) SC, N C T E MR A CHAKRABORTY (R6) MR A CHETIA (R6) SC, SEC. EDU.
5	WITH WP(C)/817/2023	GIRIDHARI AGARWAL Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	MR. M DUTTA (R4) MR. M ISLAM (R4) SC, SEC. EDU. SC, G U
6	WP(C)/211/2024 FIXED	MUNINDRA KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, ELEM. EDU, MR B GOGOI (SC, SCERT)

7	WITH WP(C)/2177/2021	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	WITH I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
8	WITH WP(C)/7626/2022	JIMPI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
ORDERS				
9	I.A.(Civil)/684/2024 FIXED in WP(C)/6020/2017	DAUHARU NARZARY AND ORS Versus GANESH NARZARY and ORS.	MR. K N CHOUDHURY MR. SURAJIT DAS MR A W AMAN MR S A BARBHUYAN SAMIM RAHMAN	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH WP(C)/6020/2017	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
10	WITH WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1222/2023 in WP(C)/4126/2016	PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
11	WITH WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1085/2023 in WP(C)/4181/2016	LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, BTC
12	WITH WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1089/2023 in WP(C)/4358/2016	JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC
13	WITH WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, BTC SC, FINANCE DEPTT.
14	WITH WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, BTC SC, FINANCE
15	WITH WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE

16	WITH WP(C)/5281/2016	DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE
17	WITH WP(C)/261/2017	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN
18	WITH WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)
19	WITH WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
20	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
21	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
22	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)

23	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
24	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
25	WITH WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
26	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
27	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH	SC, EDU
	WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
28	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
29	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
30	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
31	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
32	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC

33	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
34	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
35	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
36	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
37	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
38	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
39	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
40	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
41	WITH WP(C)/5867/2019	NAYEBUR RAHMAN Versus STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MR. P BHUYAN MR. S DUTTA	SC, BTC SC, WPT AND BC SC, EDU SC, FINANCE
42	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
43	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU

44	WITH WP(C)/3436/2021	ANJANA CHAKRABARTY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
45	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
46	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
47	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
48	WITH WP(C)/6471/2022	RAMAKANTA DAIMARY AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU SC, BTC SC, FINANCE
49	WITH WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
50	WITH WP(C)/5258/2023	NARAYAN CHANDRA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
HEARING				
51	MACApp./9/2014 CAVT. NO. 759/2012 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD Versus JOHMON THANGA KIPA and 7 ORS	MR. A SARMA MS. S ROY	MR. R P SARMAH MR. M R ADHIKARI MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR MS. H TERANGPI
52	MACApp./248/2014 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus MOTIUR RAHMAN and ANR	MR.R C PAUL MS.S ROY	MS. S KHANIKAR (R1) MS. P BARUAH (R1) MS U DAS (R2)
53	WP(C)/6534/2014 FIXED	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR K P PATHAK MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed Mr. A Baruah	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR D K DAS(R-7) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MR H BETALA(R-7) MR C KUMAR (R-7) MR. P. J. PHUKAN, SC, G U MR. R K AGARWALA(R-7) SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR

	WITH I.A.(Civil)/505/2022 in WP(C)/6534/2014	LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed	SC, HIGHER EDU MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MRS.J M KONWAR MR.M K MISHRA SC, HIGHER EDUCATION
54	WITH WP(C)/7304/2019	LOKMAN ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM A A BEGUM Mr. A Baruah	SC, HIGHER EDU MR D K DAS(R-5) MR H BETALA(R-5) MR C KUMAR(R-5) MR. R K AGARWALA(R-5)
55	WITH WP(C)/4137/2022	LOKMAN ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR. P J PHUKAN MR D K DAS(R-12) MR. R K AGARWALA (R-3) MR J H SAIKIA MS. M D BORAH MR H BETALA(R-12) MR C KUMAR(R-3,12) MR R B GOSWAMI
56	WITH WP(C)/4772/2022	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. N SHYAMAL MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR D K DAS (R-5) MR. R K AGARWALA (R-3) MR J H SAIKIA MR H BETALA (R-5) MR C KUMAR MR C KUMAR
57	MACApp./4/2016 WITH LCR, WITH IA/22/2016, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus SRI DILIP DAS and ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.A DEB(R-2) MR. A SARMA MR J P CHAUHAN MR. A T SARKAR MD S ALI MS.S SARMAHR-2
58	MACApp./385/2016 WITH LCR, FIXED	HDFC ERGO GENERAL INSURANCE CO. LTD Versus MUSSTT ANOWARA BEGUM and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. S K SAHARIAH (R3) MR A ISLAM (R3) MR D C NATH (R3) MR. M KHAN (r-1 to 2) MR. C SHARMA (R3) MR A K DAS (r-1 to 2) MS J AKTAR (r-1 to 2) MR.M A MONDAL(R3)
	WITH CO/6/2024 in MACApp./385/2016	MUSSTT. ANOWAR BEGUM AND ANR. Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR. H	MR. M KHAN MR A K DAS MS J AKTAR	
59	MACApp./502/2018 WITH LCR, FIXED	SRI BAPPI CHAKRABORTY Versus NATIONAL INSURANCE CO. LTD. and ANR	MR. M BISWAS MR.T CHUTIA	MS. R D MOZUMDAR MS.P DAS(R-1) MR B CHANDA(R-2)
60	MACApp./639/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SRI DIPEN CHANDRA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR (R1) MR. A SHAKIL (R1)
	WITH I.A.(Civil)/3783/2018 in MACApp./639/2018	ORIENTAL INSURANCE COMPANY LTD., Versus SRI DIPEN CHANDRA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR

61	MACApp./949/2018 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. Versus ON THE DEATH OF SRI ANGSHUMAN BORAH HIS LEGAL HEIR SRI ANJAN BORAH AND ANR	MR. S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA MR. SIDHANT DUTTA MS. P DIHINGIA	MR. P CHOUDHURY(R-1) MS. S KHANIKAR (R-1) MS. P BARUAH (R-1)
	WITH I.A.(Civil)/2599/2022 in MACApp./949/2018	ORIENTAL INSURANCE CO. LTD. Versus ANJAN BORAH AND ANR.	MR M CHOUDHURY	
62	MACApp./28/2019 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BHANITA MALI AND 3 ORS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. N BORUAH MR. P DUTTA FOR CAVEATOR
63	MACApp./157/2019 WITH LCR, FIXED	DILOWARA BEGUM (WIFE) AND 5 ORS Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
	WITH MACApp./323/2019	KHADIJA BEGUM AND 3 ORS. Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
65	MACApp./216/2021 WITH LCR, FIXED	FUTURE GENERALI INDIA INSURANCE COMPANY LIMITED Versus SRIMATI GOLAPI SAIKIA AND ANR	MR. A J SAIKIA MR. K BORAH MR. B KASHYAP	MR G KAKOTI (2) MR M AHMED (2) MS S MOCHAHARI (R-1) MR. S DUTTA (R-2) MR. S DUTTA (R-2)
66	MACApp./800/2022 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SUNITI SINGHA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B J GHOSH (R-4) MR. A ROSHID MR. A ROSHID MR H DAS(R-1,2,3) MS. M R DEVI MS. T BEGUM MS. T BEGUM
	WITH I.A.(Civil)/1429/2023 in MACApp./800/2022	SUNITI SINGHA AND 2 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. A ROSHID MS. T BEGUM	MS. R GOSWAMI
67	WP(C)/1738/2022	SAFIRAN NESSA @ SAFIJAN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR. D K KOTOKY (R-9) MR. S K MEDHI (R-3) MR. N D SARMA (R-9) A RAHMAN (R-9)
68	WP(C)/6604/2022 FIXED	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. I CHOUDHURY MS M DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, HIGHER EDU SC, AG
	WITH WP(C)/3864/2017	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM and 4 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	SC, HIGHER EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	T A LASKAR	10-06-2024	To	13-06-2024
13)	K U AHMED	20-06-2024	To	26-06-2024
14)	MR B PRASAD	10-06-2024	To	14-06-2024
15)	MR M HALOI	10-06-2024	To	17-06-2024
16)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/3204/2012 FIXED	DIPAK KUMAR SAIKIA Versus THE INDIAN OIL CORPORATION LTD. and 8 ORS.	MR.S KATAKI MR.R J BORDOLOI MR.P K TALUKDAR	MR.K M HALOI MR.A K DEKA SC, I O C
2	WP(C)/6195/2012 FIXED, WITH CONT.CAS(C)/18/2014 (D/O)	SURANJIT DAS and 16 ORS Versus THE UNION OF INDIA and ORS	MR.R C PAUL MS.S ROY	MR.M BHAGABATI MS. A. GAYAN, C.G.C. ASSTT.S.G.I.
3	WP(C)/27/2015	DIPEN HAZARIKA Versus STATE BANK OF INDIA and 8 ORS	MR. P K BORAH MR.A J RAJKHOWA MR.S BORTHAKUR MR.U S BORA	MR.L TALUKDAR(R-1) MS.M DASR-1 MR.B DAS(R-1) MS.N DAS(R-1)
4	WP(C)/179/2015	KHAGENDRA BATHARI Versus THE STATE OF ASSAM AND 7 ORS	MR. D C K HAZARIKA MS. J KALITA MS. P DEVI	SC, AG MR. S K MEDHI (R-3) MR. B GOGOI MR. H BURAGOHAIN MR. D NATH (SC, PWD) MR. H TALUKDAR SC, FINANCE
5	WP(C)/354/2015	SMTI MAMANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.U K DAS MRB D SARMA	DR.B AHMED SC, IRRIGATION
6	WP(C)/428/2015	RAMNATH TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MS.M BARMAN MS.D GHOSH MS. S SAIKIA MS.K DAS	GA, ASSAM MR J K PARAJULI (SC, Khadi Board)
7	WP(C)/584/2015	TRAILOKYA BORAH and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.D BORAH MR.J K BHUYAN	GA, ASSAM(R- 1 TO 3) MR.B GOSWAMI MR.B GOGOIR-4 SC, FINANCE SC, WATER RESOURCE
8	WP(C)/593/2015	RAJU KUMAR BASUMATARY and 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA MR.R HAQUE	GA, ASSAM SC, BTADC
9	WITH WP(C)/6692/2015	RAJU KUMAR BASUMATARY and 6 ORS. Versus THE STATE OF ASSAM AND 63 ORS	DR.B AHMED MR.A K AZAD MR.A U AHMED MR.R HAQUE	GA, ASSAMR1 SC, BTC(R 2,3 & 4)

	WITH I.A.(Civil)/932/2016 in WP(C)/6692/2015	RAJU KUMAR BASUMATARY and 6 ORS. Versus THE STATE OF ASSAM AND 63 ORS	DR.B AHMED MR.A K AZAD MR.R HAQUE MR.A U AHMED	GA, ASSAM R1 SC, BTC(R 2,3 & 4)
10	WP(C)/600/2015	UPENDRA NATH SARMA Versus THE STATE OF ASSAM and 4 ORS,	MR.T DEURI MR.U SAIKIA MR.K BASUMATARY MD.K ALI	GA, ASSAM(R1-R5)
11	WP(C)/706/2015	MUSSTT. HASINA BEGUM Versus THE UNION OF INDIA and 3 ORS	MR.S K MEDHI MS.M BARMAN MR.A AHMED MS.J DEKA	MR.S S SHARMA(R-3) C.G.C. MS.L SHARMA(R-3) MR.B J MUKHERJEE(R-3) MD.A HUSSAIN(R-4) MRA SHARMA(R-3) MR.S S ROY MR.D DAS(R-4) MR.K SARMA(R-4) MR.M BERIA(R-4) MR.K CHOUDHURYR-4 MS.K M SARMA(R-4) ASSTT.S.G.I.(R1-2)
12	WP(C)/727/2015	SMTI. DIPTY BAISHYA Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ANR	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	SC, APEX BANK
13	WP(C)/855/2015	MARFOD ALI SK. Versus THE STATE OF ASSAM AND 5 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN	SC, ELEMENTARY EDUCATION SC, FINANCE MRSA VERMA
14	WP(C)/926/2015 BY SLIP	BINDU BASHI MONDAL Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MRA R BHUYAN MR.A U AHMED	MR.S DAS(R-8-9) MR. S BHATTACHARJEE SC, ELEMENTARY EDUCATION SC, BTC MR.H A SARKAR(R-8-9)
15	WP(C)/3426/2015 FIXED	PARAMESH CHANDRA DAS Versus THE UNION OF INDIA and 3 ORS	MR D K DAS MR.M SINGH MR. R K AGARWALA MR.P C DAS MR H BETALA MR C KUMAR MR. M KATAKI	MR.B D DASR-3 MR.S C KEYAL MS.R DEKA(R-3) MR. D NATH(R-3) ASSTT.S.G.I.
MOTION				
16	WP(C)/1557/2024 FIXED	AZMAL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MD. A MATLIB	SC, ELEM. EDU GA, ASSAM
ORDER (STAY VACATING)				
17	I.A.(Civil)/529/2024 FIXED in WP(C)/4602/2023 WITH WP(C)/4602/2023	HATEM ALI KHAN Versus ALEP UDDIN AHMED AND 5 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
		ALEP UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR N SARMA	SC, ELEM. EDU GA, ASSAM MR. A DEKA (R-6)
ADMISSION				
18	WP(C)/2889/2015 FIXED	DR. TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. A R BHUYAN	MR. R MAZUMDAR (SC, HIGHER EDUCATION(R-1 to 4)) MR. K GOGOI (R-1 & 2) MR. A CHALIHA, SC, FINANCE DEPTT. (R-5)
19	WP(C)/1658/2022 FIXED	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU

	WITH I.A.(Civil)/728/2024 in WP(C)/1658/2022	THE STATE OF ASSAM, Versus TAKAR ETE	MR P N SARMA	MR B SINHA MR B SINHA
20	WITH WP(C)/4026/2023	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
21	WP(C)/825/2023 B/O	ISLAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
22	WP(C)/2653/2023 CAVT. NO.04032/023, FIXED	DR GITALI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR P C DEY MR. M B U AHMED MR. A ULLAH	SC, HIGHER EDU MR. P P DUTTA(R-5) MS M DAS MS P SARMA (R-5) MS. P P DAS (R-5) FOR CAVEATOR
23	WITH WP(C)/3298/2023 CAVT. NO. 04842/023,	DR. GITALI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARMA MR. P J SAIKIA, SR. ADV MR P C DEY MR. N BORUAH MR. M B U AHMED MR K J SAIKIA	SC, HIGHER EDU MR. P SAIKIA FOR CAVEATOR SC, DIB. UNIVERSITY
24	WP(C)/5544/2023 FIXED	REZZAQL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	SC, HIGHER EDU MR H R A CHOUDHURY (R7) MR J ABEDIN (R7) GA, ASSAM MR. R ALI (R-5,6) MR. A M AHMED (R7) MR. S AHMED (R7) DR. R HOQUE (R-5,6) MR M RAHMAN (R7) MS. M. KHATUN (R7) P. GHOSH (R7) MS N AKTAR (R7) MR. MUSTAFA HUSSAIN (R-5,6)
	WITH I.A.(Civil)/85/2024 in WP(C)/5544/2023	BABUL HOSSAIN, Versus REZZAQL HUSSAIN AND 6 ORS	SC, HIGHER EDU MR H R A CHOUDHURY MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	GA, ASSAM MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR
25	WP(C)/6975/2023 FIXED	SHIKSHA VALLEY SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	MR. A K DUTTA DY.S.G.I. SC, INDUSTRIES AND COMMERCE
26	WP(C)/7285/2023 FIXED	FUL JAN NESSA Versus THE STATE OF ASSAM AND 6 ORS	MR. A RAHMAN	SC, ELEM. EDU MR. R ALI (R-7) MR M Z SHAH (R-7) MD P RAHMAN (R-7) SC, FINANCE SC, PENSION
27	WP(C)/217/2024 FIXED	MANTU DEKA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
28	WITH WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU

29	WITH WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
30	WITH WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
31	WITH WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
32	WITH WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
33	WP(C)/426/2024 FIXED	RUHIT CHABUKDHARA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
34	I.A.(Civil)/892/2024 FIXED in WP(C)/5524/2022	THE ASSAM UNIVERSITY AND 6 ORS Versus ANAMIKA YADAV	SC, ASSAM UNIVERSITY	MR. D BORAH
	WITH WP(C)/5524/2022	ANAMIKA YADAV Versus THE ASSAM UNIVERSITY AND 6 ORS	MRS. R BORAH MR. D BORAH	SC, ASSAM UNIVERSITY SC, U G C
35	WP(C)/1723/2024 FIXED	RABI CHANDRA SEAL Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU
36	WP(C)/1889/2024 FIXED	MUKSUDUL HUSSAIN KHANDAKAR Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU
ORDERS				
37	Cont.Cas(C)/715/2022 FIXED, WITH REVIEW PET. 167/2016 (D/O), WP(C)/9306/2019 (D/O), WP(C)/3190/2012 (D/O)	DILIP KUMAR TALUKDAR AND 4 ORS Versus DR. BIJOYA CHUODHURY AND 2 ORS	MR. N SARMA MR H BEZBARUA	MR B KAUSHIK (R-3)
38	Cont.Cas(C)/294/2023 FIXED	FAYZAL HOQUE Versus SMTI. SURANJANA SENAPATI, ACS	MR. M R KHANDAKAR	
39	Cont.Cas(C)/606/2023 FIXED	NUR HUSSAIN PRODHANI Versus NARAYAN KONWAR, IAS	MR. M R KHANDAKAR	MR B KAUSHIK
40	I.A.(Civil)/2188/2023 FIXED in WP(C)/2315/2018	RHINO BAMBOO INDUSTRY AND ANR. Versus THE UNION OF INDIA AND 10 ORS	MS. S CHAKRAVARTY	ASSTT.S.G.I.
	WITH WP(C)/2315/2018	RHINO BAMBOO INDUSTRY AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MS. S CHAKRAVARTY	MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. A SANCHETI MR. R C SANCHETI ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS S C KEYA
41	WITH WP(C)/5302/2018	BAMBOO INDUSTRIES ASSOCIATION OF INDIA AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. P SHARMA MS. M SHARMA	GA, ASSAM MR. S BARUAH (R-9) MRS. A GAYAN (CGC, R1- R5) MS. D DUTTA (R-9) MS. R BAJAJ (R-9) ASSTT.S.G.I.

	WITH I.A.(Civil)/3668/2018 in WP(C)/5302/2018	BAMBOO INDUSTRIES ASSOCIATION OF INDIA AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. P SHARMA	GA, ASSAM C.G.C. ASSTT.S.G.I.
42	WP(C)/4500/2023 FIXED	DHANESH PRASAD SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR D BARMAN	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
43	I.A.(Civil)/782/2024 FIXED in WP(C)/1052/2024 WITH WP(C)/1052/2024	REZZAK HOSSAIN, Versus THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM	SC, ELEM. EDU
		REZZAK HOSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM MR J I MONDAL MR A N IQBAL	SC, ELEM. EDU GA, ASSAM MR G U AHMED (r-9) MR. R ISLAM (r-9)
HEARING				
44	WP(C)/187/2022	ANIMA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
45	RERA APPEAL/1/2023 FIXED, WITH LCR, WITH OFFICE NOTE, WITH CAVT. 852/2022 WITH I.A.(Civil)/3189/2022 in RERA APPEAL/1/2023	M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR	MR. N DEKA MR. M GOGOI	MR S DAS (FOR CAVEATOR)
		M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR.	MR. N DEKA MR. M GOGOI MR A R BAROOAH	
46	WP(C)/65/2023 FIXED	ARUNAV KAR AND 15 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR D DAS MR H K NATH	SC, HIGHER EDU GA, ASSAM SC, FINANCE
47	WP(C)/228/2023 FIXED	MEHTAB JAMAL B.ED COLLEGE OF TEACHER EDUCATION Versus THE UNION OF INDIA AND 3 ORS	MR. B J GHOSH ANACLATAS AHMED	C.G.C. SC, N C T E
48	WP(C)/4961/2023 FIXED	JUGAL KISHOR CHOUDHURY AND 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	MR A CHALIHA SC, SEC. EDU. SC, FINANCE DEPTT.
49	WP(C)/5493/2023 FIXED	NILOY DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MRS. R MAHANTA	SC, SEC. EDU. SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	T A LASKAR	10-06-2024	To	13-06-2024
13)	K U AHMED	20-06-2024	To	26-06-2024
14)	MR B PRASAD	10-06-2024	To	14-06-2024
15)	MR M HALOI	10-06-2024	To	17-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8657/2018 FIXED	ON THE DEATH OF NOOR ELAHI AHMED, HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/182/2019 in WP(C)/8657/2018	ON THE DEATH OF NOOR ELAHI AHMED,HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
2	WP(C)/7746/2018	AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/183/2019 in WP(C)/7746/2018	AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
3	WP(C)/7811/2018	ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	SC, REVENUE MR. R BARPUJARI
	WITH I.A.(Civil)/185/2019 in WP(C)/7811/2018	ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
4	WP(C)/907/2019	ZIMI AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MS. S SARMA MR. J ROY MR. C CHAKRAVARTY	GA, ASSAM SC, REVENUE
5	WP(C)/18/2020 FIXED	JITEN DAS Versus THE STATE OF ASSAM AND 10 ORS.	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. B. GOGOI, GA, ASSAM PP, ASSAM SC, C B I
6	WP(C)/1515/2023 FIXED	MONJURUL HAQUE BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR B KAUSHIK MR B CHOUDHURY P ADHIKARI Mr Arindam Baruah	GA, ASSAM

7	WP(C)/4560/2023 FIXED	SUDIP CHANDRA MODAK AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, PWD
HEARING				
8	WP(C)/1259/2015 PART-HEARD, FIXED	M/S TINGRAI CHARIALI BRICKS and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.R S MISHRA	GA, ASSAMR3-5 SC, FOREST(R1,6) MR.S CHAMARIA MR. A. BHATTACHARJEE, SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, INDUSTRIES(R2)
9	WITH WP(C)/5824/2014	M/S TINGRAI CHARIALI BRICKS and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	GA, ASSAM MR.S CHAMARIA MS. U. DAS, ADDL. SR. GA, ASSAM (R-3) SC, INDUSTRIES
10	WP(C)/7324/2013 WITH AFFIDAVIT FILE	GROUP M MEDIA INDIA PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI
11	WP(C)/1421/2014	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY
12	WP(C)/4679/2014 WITH WP(C)/7633/2015 (D/O)	TARUN CHANDRA GAYAN and 7 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S BORA MR.P K GARODIA MS.P SARMA	MR.B D KONWAR MR.P J PHUKAN GA, ASSAM MR.R BARUAH(R-6) MR.R KALITA MR.N M DUTTA(R-6) MR.R SALOI MR.P KAKATI MR.S C KHOUND(R-6) SC. P.C. BOARD, ASSAM
13	WP(C)/268/2017 WITH RECORDS	MOHIR UDDIN CHOUDHURY Versus THE CHIEF MANAGER, POWERGRID CORPN. OF INDIA LTD.PGCIL and 4 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	MR. N C DAS GA, ASSAM MS. M DEVI (R-1, 2)
14	WP(C)/2809/2018 FIXED	PRAMOD PATODIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MS. A DUTTA MR. A DHANUKA	GA, ASSAM MR. P N GOSWAMI (R4) MR. K P PATHAK (R4)
15	WP(C)/4667/2023 FIXED	HANNAN ALI AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	T A LASKAR	10-06-2024	To	13-06-2024
13)	K U AHMED	20-06-2024	To	26-06-2024
14)	MR B PRASAD	10-06-2024	To	14-06-2024
15)	MR M HALOI	10-06-2024	To	17-06-2024
16)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024